

OFFICE OF THE DISTRICT JUDGE-II NORTH DISTRICT: DELHI

ORDER

In pursuance of the provisions of Sub-section(1) & (2) of section 5 of the Right to Information Act, 2005, (22 of 2005), I, being District Judge-II, North District, Tis Hazari Courts, Delhi hereby designate Sh. S.K. Gaur, Superintendent, Office of District Judge-II (North), Tis Hazari Courts, Delhi as Public Information Officer, North District, Tis Hazari Courts, Delhi. He shall be performing duty as Public information Officer in addition to his present duties.

(V.P. Vaish)
District Judge-II & Sessions Judge (North)
Tis Hazari Courts, Delhi.

No. 1327-1384 /Judl.(N)/DJ-II/10

Dated 16/02/2010

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Reader to District Judge-I & Sessions Judge, Delhi.
3. The District Judge- III, IV, V, VI, VII, VIII & IX, Delhi/New Delhi.
4. The Secretary (AR) Administrative Reforms Deptt., 7th Level, C Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
5. Ms. Madhu Jain, ASJ-03 (North), Tis Hazari Courts, Delhi.
6. Ms. Bimla Kumari, ASJ (FTC), North District, Tis Hazari Courts, Delhi.
7. All the Judicial Officers, North District, Tis Hazari Courts, Delhi.
8. The Chief Metropolitan Magistrate, Delhi.
9. Sh. S.K. Gaur, Superintendent, Office of District Judge-II (North), THC, Delhi.
10. Sh. K.S. Rawat, P.I.O. & Supdt. R.T.I. Branch, Tis Hazari, Delhi.
11. All the PRO/APRO Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
12. Notice Boards, Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.
13. Website Committee, Tis Hazari Courts, Delhi.
14. The Secretary, Bar Association, Tis Hazari, Patiala House, Rohini, Karkardooma, Dwarka Courts, Delhi.

District Judge-II & Sessions Judge (North)
Tis Hazari Courts, Delhi.